

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

24. C.P. (IB)/214(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.09.2022**.

NAME OF THE PARTIES: Encore Asset Reconstruction Company Private Limited
V/s
UGH Vintage Hospital And Medical Research Centre
Private Limited

SECTION: 7 of IBC, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
01.11.2022.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/